

1	2	3	4	5
3.	Amlodipine 5mg 10 Tablets	23.30	3.24	86.10
4.	Ramipril 5 mg 10 Tablets	72.80	9.68	86.70
5.	Atorvastatin 10 mg 10 Tablets	50.90	5.11	89.96

(b) As on 07.08.2018, more than 700 medicines and 154 surgicals and consumables are sold at 3910 PMBJP Kendras functioning in 34 States/Union Territories of the country out of which 51 PMBJP Kendras are functional in Delhi and 3859 PMBJP Kendras are functional in remaining 33 States/Union Territories of the country.

(c) As per the Gazette Notification issued on 21.09.2016 by Medical Council of India (MCI), every physician should prescribe drugs with generic names legibly and preferably in capital letters and he/she shall ensure that there is a rational prescription and use of drugs. As on 07.08.2018, 671 PMBJP Kendras are functional in Government Hospital premises of the country. No such data is maintained for private practitioners.

Non-passing of subsidy benefits to farmers by IFFCO

2773. SHRI MAJEED MEMON:

SHRI SUSHIL KUMAR GUPTA:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that the Indian Farmers Fertilizer Cooperative Limited (IFFCO) procured cheap ammonia from the Oman India Fertilizer Company SAOC (OMIFCO) for supply of ammonia with the intervention of the Government of India, but sold the fertilizer at the prevailing market prices without passing on the subsidy benefits to the farmers;

(b) if so, the reasons why the benefit was not passed on to the farmers, and pocketing of ₹ 765.19 Crore on account of undue benefits; and

(c) the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (RAO INDERJIT SINGH): (a) to (c) Yes Sir. Indian Farmers Fertilizer Cooperative Limited (IFFCO) entered into an Ammonia Off-Take Agreement (AOTA) with Oman India Fertilizer Company SAOC (OMIFCO) with the intervention of the Government of India and procured cheap ammonia under the above agreement. But, the benefits of cheaper Ammonia were not passed on to the farmers by the company in form of lower

MRP of the finished fertilizers in comparison to the prevailing market price of the same products. The Government has already withheld/recovered ₹ 765.19 Crores from pending subsidy claims of IFFCO on account of undue benefits.

Pollution-free Chemical Industry

2774. MAHANT SHAMBHU PRASADJI TUNDIYA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether Government has any plan to introduce pollution-free chemical industry in the country; and
- (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (RAO INDERJIT SINGH): (a) and (b) The Government has taken various steps to mitigate industrial pollution, which include preparation and implementation of action plans for critically polluted areas through the concerned State Pollution Control Boards (SPCBs)/Pollution Control Committees (PCCs); notification of industry specific emission and effluent standards under the Environment (Protection) Rules, 1986; issuance of Consent to Establish/Consent to Operate industries; compliance of the notified industrial emissions/discharges and other operational activities; carrying out surprise inspection of highly polluting large and medium units; directions for installation of online effluent and emission monitoring systems for continuous check on pollution levels; revised criteria for categorization of industries; and issuance of various directions under Water (Prevention and Control of Pollution) Act, 1974, Air (Prevention and Control of Pollution) Act, 1981 and Environment (Protection) Act, 1986, which are administered by the Ministry of Environment, Forest & Climate Change.

Import of coking coal

2775. SHRI SANJAY SETH: Will the Minister of COAL be pleased to state:

- (a) the quantity of coking coal imported into the country during the last three years and the current year, year-wise;
- (b) the impact of the cost of coking coal on the steel and other related industries; and
- (c) the steps being taken by Government to improve the supply of coking coal in the country?